NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM

| TRANSFER PETITION NO. | | |
|----------------------------------|-------------------------------|--|
| COMPANY PETITION/APPLICATION NO. | CP(IB) No. 90/9/HDB/2017 | |
| NAME OF THE COMPANY | Maducon Projects Ltd | |
| NAME OF THE PETITIONER(S) | Lloyd Insulations (India) Ltd | |
| NAME OF THE RESPONDENT(S) | Maducon Projects Ltd | |
| UNDER SECTION . | Sec 9 of IBC | |
| | | |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|------------|
| G. Bhupesh | Advocate | 9966622805 | D ' |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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Heard Shri G. Bhupesh, Ld. Counsel for the Petitioner.

He is permitted to take personal notice to the Respondent. Post the case on 19.03.2018.

Member (T)

Member (J)